

has not yet been received by the Government.

Code of Ethics for Food Industry

7950. SHRI BANWARI LAL PUROHIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government have called upon the food industry to adopt a code of the ethics for providing quality and healthy food to consumers;

(b) whether there is any machinery to check the bottlenecks of the food industry in the country;

(c) whether the States have also been given directions to put a check on food industry; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) In a recent Seminar of Food Industry, Hon'ble Minister of State for Food & Civil Supplies impressed upon the need for adopting a code of Ethics by the food industry in the country.

(b) to (d). Industries manufacturing food articles are required to comply with provisions of prevention of Food Adulteration Act, 1954 and Rules, 1955 to ensure quality food to the consumers. Food(Health) Authorities of States/UTs keep a strict vigil on quality of food manufactured/sold to the consumers. They are asked time and again to intensify the Programme of enforcement of provisions of Prevention of Food Adulteration Act, 1954.

[Translation]

Supply of Spurious Lux and Pears Soap

7951. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is sup-

ply of spurious Lux and Pears soap in large quantities in various parts of the country;

(b) if so, whether Government propose to take any steps to check it; and

(c) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The Government has not received any information about the supply of duplicate Lux and Pears Soap in large quantities in various parts of the country parts of the country.

(b) and (c). Do not arise.

Manufacture of Spurious Soap in Delhi

7952. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a factory making spurious soap has been unearthed in Delhi;

(b) if so the quantity of soap indicating the brand names seized there; and

(c) the details of the action taken so far against the owner of the factory?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No factory making spurious soap was unearthed by the Drug Control Department of Delhi Administration.

(b) and (c). Do not arise.

[English]

Crisis in Barge Industry in Goa

7953. SHRI VIJAY N. PATIL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have examined the causes of collapse of Goa barge industry;